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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 14951/2023

SOWIL LIMITED

..... Petitioner

Through: Mr. Ashish Dholakia, Sr. Advocate

with Ms. Samapika Biswal, Ms. Pavitra Kaur, Mr. Arpit Kumar Singh, Mr. Aman Yadav and Ms. Nidhisha

Garg, Advocates.

versus

NATIONAL HIGHWAYS AUTHORITY OF INDIA

..... Respondent

Through: Mr. Santosh Kumar and Mr.

Kushagra Aman, Advocates.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 12.01.2024

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CM APPL. 2248/2024

- 1. This is an application for interim directions.
- 2. The matter is already coming up for hearing on 24.01.2024.
- 3. List on the date already fixed, i.e., 24.01.2024.

SUBRAMONIUM PRASAD, J

JANUARY 12, 2024

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